Written Answers to	[10 December, 2019]			Unstarred Questions 377		
1	2	3	4	5	6	
Wind Power	60000	37090.02	22909.98	8 6	137459.88	
Bio Energy	10000	9946.11	53.89	7	377.23	
Small hydro Power	5000	4647.1	352.9	9 10	3529.00	
Total	175000	83379.49	91620.51	1	414581.07	

Power production from renewable sources

2532. DR. AMEE YAJNIK: SHRI HARNATH SINGH YADAV:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that Government has decided to generate 40 per cent of the total energy requirement of the country from renewable sources, if so, the details thereof; and
- (b) whether Government has formulated any modalities to achieve this, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) As per the Government of India's submission to the United Nations Framework Convention on Climate Change on Intended Nationally Determined Contribution (INDC), at least 40% of cumulative installed electric power capacity will be based on non-fossil fuel based energy resources by 2030.

- (b) The measures taken by the Government to promote renewable energy sources in the country *inter alia*, include the following:-
 - Announcement of a target of installing 175 GW of renewable energy capacity by the year, 2022;
 - Waiver of Inter State Transmission System (ISTS) charges and losses for inter-State sale of solar and wind power for projects to be commissioned up to December, 2022.

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- Notification of standard bidding guidelines to enable distribution licensee to procure solar and wind power at competitive rates in cost effective manner.
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022.
- Implementation of Green Energy Corridor project to facilitate grid integration of large scale renewable energy capacity addition.
- Launching of new schemes, such as, PM-KUSUM, solar rooftop Phase II, 12000 MW CPSU Scheme Phase II.

Measures to mitigate impacts of transmission lines on wildlife

2533. SHRIMATI VANDANA CHAVAN: Will the Minister of POWER be pleased to state:

- (a) whether the Ministry has been recommended by the Standing Committee of the National Board for Wildlife (NBWL) to develop a nationwide strategy for long-term planning of electricity grid networks to prevent electrocution of wildlife due to power transmission lines, if so, the details thereof;
- (b) whether the Ministry has taken any action to implement this, along with other recommendations by the NBWL on measures to mitigate impact of power transmission lines on wildlife; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) The Standing Committee of the National Board for Wildlife (NBWL) in its 54th meeting held on 18.07.2019 under chairmanship of the Hon'ble Minister for Environment, Forest and Climate Change has accepted the report of the Task Force constituted by the Ministry of Environment, Forest and Climate Change (MoEF&CC) vide its O.M. No. 1-29/2017WL(pt.3) dated 05.02.2019 for suggesting Eco-Friendly Measures to mitigate impacts of Power Transmission Lines